## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP260/ 16	TP110/17	Hearing	433(e)	Fortis Hospitals Ltd.Vs Suchirayu Health Care Solutions Ltd.

NO. & PHONE NUMBER

R. GIJNASELARAN

NAME (IN CAPITAL)

ADVOCATE

SL.

Forfordant

REPRESENTATION TO WHOM

Ind.

**SIGNATURE** 

Coll NO. 8123987330.

Counsel for petitioner is present. Shri B.A. Belliappa filed vakalat for respondent. Petitioner counsel is directed to serve a copy of the petition on the counsel for the respondent who has to file objections. Further petitioner counsel is directed to comply the relevant provisions of I&B Code. Petitioner to file two sets of copies.

List it on 13.07.2017.

MEMBER (J)

MEMBER (T)